

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-11899 -JK (LD) of 2024

DATED:- 02 - 07 - 2024

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 02 - 07 - 2024

No:-LAW-OIC/7/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Jm

Reyaz Ali Bhat
02.07.24

Annexure to the Government Order No.11899-JK(LD) of 2024 dated 02.07.2024

Sr. No	Case No	Case titled	OIC
1.	CCP(S) No. 90/2023 WP© No.1288/2010	Mohd Umar Nizami Vs Parkash Chander Tanoch	Sh. Atul Bali, Chief Engineer PW(R&B) Department, Chenab Valley
2.	WP© No. 2428/2023	Rattan Singh Vs UT of J&K and Ors	Bikram Singh, Executive Engineer, PMGSY Division, Doda
3.	WP© No. 1786/2023	Talib Hussain Vs UT of J&K and Ors	Manoj Kumar, Executive Engineer, PWD(R&B), Division Doda.
4.	WP© No. 89/2023	Mohinder Kumar Basotra Vs UT of J&K & Ors	Bharat Gupta, Executive Engineer, PWD(R&B), Division Basholi.
5.	WP© No. 3151/2023	Inhabitant of Village Lower Kanuyian and ors Vs UT of J&K and Ors.	Imtiaz Khan, Executive Engineer, PWD(R&B) Division, Poonch.
6.	WP© No. 1606/2023	Sanjay Kumar Gupta Vs UT of J&K	Rahat Gupta Executive Engineer, PWD (R&B) Division, Gandhi Nagar
7.	WP© No. 1344/2023	Ghulam Mohiuddin Vs UT of J&K	Manoj Kumar, Executive Engineer, PWD(R&B), Division Doda.
8.	WP© No. 1346/2023	Ghulam Mohiuddin Vs UT of J&K	Manoj Kumar, Executive Engineer, PWD(R&B), Division Doda.
9.	WP© No. 1348/2023	Ghulam Mohiuddin Vs UT of J&K	Manoj Kumar, Executive Engineer, PWD(R&B), Division Doda.
10.	WP© No. 3050/2023	Inhabitant of Wanipura Vs UT of J&K and ors.	Irfan Ahmad Bandy, Executive Engineer, PWD(R&B), Division Chatroo.
11.	CCP(S) No.54/2023 WP© No.2346/2021	Assadullah Malik Vs Shailendra Kumar and ors.	Iqbal Ahmed, Executive Engineer, PWD(R&B), Division Banihal
12.	WP© No. 2530/2023	Hakam Din Vs UT of J&K and ors.	Sardar Khan, Executive Engineer, PWD(R&B), Division Rajouri.
13.	WP(C) No. 1606/2023	Sanjay Kumar Gupta Vs UT of J&K & Ors	Sh. Rahat Gupta, Executive Engineer, PWD (R&B) Division Gandhi Nagar

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14.	WP© No.2941/2023	Kuldeep Kumar Vs UT of J&K and others.	Sh. Neeraj Vaid, Executive Engineer, PMGSY, Division, Reasi.
15.	WP(C) No. 2845/2022	Bashir Ahmed Batt Vs UT of J&K and ors.	Sh. Rajinder Kumar, Executive Engineer, PWD (R&B) Division Bhaderwah
16.	CCP(S) No. 299/2023	Bashir Ahmed Batt Vs Prashant Goyal (IAS) and ors.	Sh. Rajinder Kumar, Executive Engineer, PWD (R&B) Division Bhaderwah
17.	WP(C) No.2105/2023	Ashfaq Ahmed Vs UT of J&K and Ors.	Imtiaz Khan, Executive Engineer, PWD(R&B) Division, Poonch.
18.	WP(C) No.2403/2023	Efzal Amin Mir Vs UT of J&K and others.	Mr. Kawsar Bashir Qari, Executive Engineer, PWD (R&B) Division, Mendhar
19.	CCP(D) 41/2023 in WP© No.1028/2022	Karnail Singh Vs Sh. Piyush Singla & Ors	Mr.Suresh Bharti, Executive Engineer, PWD (R&B) Division, Chenani
20.	WP© No. 1442/2024	M/s Tariq Murtaz Yasin Vs UT of J&K and others.	Sh. Yash Paul Executive Engineer, PMGSY Udhampur
21.	WP© No.2467/2023 titled	Nisar Ahmed Vs UT of J&K and others.	Sh. Ashwani Kumar Mengi, Executive Engineer, PWD (R&B) Division Gandoh,
22.	WP© No.479/2024	Mohd Asgar Vs State of J&K and ors.	Sh. Ashwani Kumar Mengi, Executive Engineer, PWD (R&B) Division Gandoh,
23.	WP© No. 1675/2023	Krishna Gouria Vs UT of J&K and ors.	Sh. Ashwani Kumar Mengi, Executive Engineer, PWD (R&B) Division Gandoh,
24.	WP(C) No. 1023/2022	Roshan Lal Vs UT of J&K and Ors.	Sh. Ravinder Kumar, Executive Engineer, PWD (R&B) Division Kishtwar
25.	WP© No.1059/2023	Inhabitants of Village Kuddhar Shaleen, Tehsil Kastigarh, District Doda through Pardeep Singh Vs UT of J&K and Ors	Manoj Kumar, Executive Engineer, PWD(R&B), Division Doda.
26.	WP© No.757/2023	Mohd Rafiq Malik Vs UT of J&K and ors.	Sh. Rajinder Kumar, Executive Engineer, PWD (R&B) Division Bhaderwah

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27.	WP© No.1339/2024	Inhabitants of village Amar Singh Pura through authorized person Reyaz Ahmed Zargar Vs UT of J&K and others.	Sh. Ashwani Kumar Mengi, Executive Engineer, PWD (R&B) Division Gandoh,
28.	WP© No. 1359/2024	Roshan Lal and others Vs UT of J&K and ors.	Mohd Aslam Lone, Executive Engineer, PMGSY Division Marwah
29.	CCP(S) No. 199/2024 in WP© No.158/2024	Kalyan Singh Vs UT of J&K and others.	Sh. Bikram Singh, Executive Engineer, PMGSY Division Doda
30.	CCP(S) No. 174/2024 in OWP No.115/2017	Javed Akhter Choudhary Vs Rajesh Kumar Gupta & Ors	Mr. Bahat Gupta, Executive Engineer, PWD(R&B) Division, GandhiNagar
31.	WP© No. 1202/2024	Mohd Farooq Shawl Vs UT of J&K and others.	Sardar Khan, Executive Engineer, PWD (R&B) Division Rajouri
32.	WP© No. 1351/2024	Asif Iqbal Naik and others Vs UT of J&K and others.	Sh. Ravinder Kumar, Executive Engineer, PWD (R&B) Division Kishtwar
33.	WP© No.2122/2023	Abdul Aziz Vs UT of J&K and ors.	Iqbal Ahmed, Executive Engineer, PWD (R&B) Division Banihal
34.	CCP(S) No. 26/2024 in OWP No.844/2018	Shiv Lal and others Vs Prasanna Ramaswamy and others.	Mr. Suresh Bharti, Executive Engineer, PWD(R&B) Division, Chenani,
35.	WP© No. 1241/2023	Niranjan Singh Vs UT of J&K and ors.	Mr. Iqbal Ahmed, Executive Engineer, PWD (R&B) Division, Banihal,
36.	WP© No. 2171/2023	Balbir Singh and another Vs UT of J&K and others.	Vikas Mehli, Executive Engineer, PWD (R&B) Division Kathua
37.	CCP(S) No. 27/2024 in WP© No. 50/2021	Shambu Ram and others Vs Mr Bhupinder Kumar and others.	Sh. Abhishek Gupta, Executive Engineer, PWD (R&B) Division Ramban,
38.	WP© No.1390/2024	M/s Beli Ram Sharma and sons through its sole proprietor Smt Shub Lata and another Vs UT of J&K and others.	Sh. Farvar Mehmood, Executive Engineer, PWD(R&B) Division Udhampur
39.	WP© No. 2470/2022	M/s Saint Solider Engineer and Contractor Pvt. Ltd through its Director, Sham Singh Jamwal Vs UT of J&K and others.	Surej Parkash, Executive Engineer, PWD Division RS Pura
40.	WP© No. 2472/2022	M/s Saint Solider Engineer and Contractor Pvt. Ltd through its Director, Sham Singh Jamwal Vs	Surej Parkash, Executive Engineer, PWD Division RS Pura

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		UT of J&K and others.	
41.	WP(C) No. 804/2021	Rattan Singh Parmar Vs UT of J&K & Ors	Sh. Raj Kumar Raina, Executive Engineer, PWD (R&B) Division Nowshera.
42	WP(C) No. 2414/2022	Rattan Singh Parmar Vs UT of J&K & Ors	Sh. Bhupinder Kumar, Executive Engineer, PWD (R&B) Division Reasi
43	WP(C) No. 1754/2020	M/s ECI Engineering & Construction Co. Ltd V/s U.T of J&K.	Sh. Ghaz Khan, Executive Engineer, PWD (R&B) Division Poonah
44	WP (C) No. 3127/ 2023	titled Amjad Rashid Wani Vs. UT of J&K & Ors.	Sh. Bhupinder Kumar, Executive Engineer, PW(R&B) Division Bhaderwah
45 .	WPC No. 1442/2024	titled Tariq Muratza V/s UT of J&K and others.	Mr. Ash Paul, Executive Engineer, PMGSY Udhampur

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